NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSA/TCSP/TCSA/NO. 272/(MAH)/20/12

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. IIFL Facilities Services Ltd.

230-232 SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

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Order CSP 271/230-232/NCLT/MB//MAH/2017 CSP 272/230-232/NCLT/MB//MAH/2017

Company Petitions admitted, list this matter on .14.6.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial) .